			Amount of Claim Filed in Liquidation				Amount of Claim Admitted in Liquidation				_	
S.N.	Name and Address of the	Amount of Claim in CIRP Provisional (in INR)	Principal	Interest	Others Charges	Total	Principal	Interest	Total	Address of Property	Remarks	% of To
1	Sanjay Rawat	Principal Amount 1,01,97,800 Interest Amount 38,72,164 Total Amount 1,40,69,964 % of vote share on the basis of Principal amount 4,74%	0	0	0	2,51,88,468	1,01,97,800	-	1,01,97,800	Flat No. 311 Third Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89.	No Claim Forn Received	n
												4
2	Bijender Sharma	Principal Amount 1,00,71,400 Interest Amount 37,00,284 Total Amount 1,37,71,684 % of vote share on the basis of Principal	10071400	14502816	0	2,45,74,216	1,00,71,400	-	1,00,71,400	Flat No. 113 First Floor in Residential Apartments known as "Amaatra Aftak Residency"		
3	Neeraj Kumar	amount 4.68% Principal Amount 99,78,000	99,78,000	1,43,68,320	0	2,43,46,320	99,78,000	-	99,78,000	Flat No. 203 Second Floor in Residential		4
	Sharma	Interest Amount 37,71,684 Total Amount 1,37,49,684 % of vote share on the basis of Principal amount 4.64%								Apartments known as "Amaatra Aftek residency"		3
4	Lalitesh Deo	Principal Amount 1,00,44,126 Interest Amount 42,34,278 Total Amount 1,42,78,404 % of vote share on the basis of Principal	0	0	0	-	1,00,44,126	-	1,00,44,126	Flat No. UFG-12 in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and		
5	Sharad Jain	amount 4.67% Principal Amount 98,52,486 Interest Amount 41,04,811 Total Amount 1,39,57,972 % of	0	0	0	-	98,52,486	-	98,52,486	89. Flat No. 112 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212		4
		vote share on the basis of Principal amount 4.58%								situated at Khasra No. 83,84,85,88 and 89.		3
6	Ranjit Singh	Principal Amount 84,00,000 Interest Amount 36,94,977 Total Amount 1,20,49,997 % of vote share on the basis of Principal	0	0	0	-	84,00,000	-	84,00,000	Flat No. 309 Third Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and		
7	Maneesh Mehrotra	amount 3.90% Principal Amount 1,09,30,000 Interest Amount 42,99,067 Total Amount 1,33,05,127 % of	1,09,30,000	1,53,66,045	0	2,62,96,045	1,09,30,000	-	1,09,30,000	89. Flat No. 114 First Floor in Residential at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and		3
		vote share on the basis of Principal amount 5.08%								89.		4
8	Bharat Kalra	Principal Amount 3,28,28,100 Interest Amount 2,88,27,750 Total Amount 6,16,55,850 % of vote share on the basis of Principal	3,28,28,100	4,64,98,080.60	0	7,93,26,181	3,28,28,100	-	3,28,28,100	Flat No. 108, 1st Floor, Amaatra Aftak Residency, Mahanagar, Faizabad Road, Lucknow		
9	Pankaj Singh	amount 15.25% Principal Amount 75,00,000	81,50,000	1,13,47,000	0	1,94,97,000	75,00,000		75 00 000	Flat No. 105 First Floor, Rahim Nagar,	Principal	13
3	Falikaj Siligii	Interest Amount 54,00,000 Total Amount 1,29,00,000 % of vote share on the basis of Principal	81,30,000	1,13,47,000	U	1,94,97,000	73,00,000		73,00,000	Mahanagar, Lucknow	mismatch	
10		Principal Amount 60,00,000	0	0	0	-	60,00,000	-	60,00,000	Flat No. 102 First Floor Flat No.		3
	Chopra	Interest Amount 27,34,125 Total Amount 87,34,125 % of vote share on the basis of Principal amount 2.79%								103 First Floor Flat No. 104 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89.		
11	Chandan Wadhwa	Principal Amount 2,00,92,900 Interest Amount 1,26,04,385 Total Amount 2,70,24,049 % of vote share on the basis of Principal amount 9.34%	0	0	0	-	2,00,92,900	-	2,00,92,900	Flat No. 109 First Floor Flat No. 103 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and		2
12	Jai Agnani	Principal Amount 80,00,000 Interest Amount 7,56,000 Total Amount 87,56,000 % of vote share on the basis of Principal	0	0	0	-	80,00,000	-	80,00,000	89. Flat No. 110 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83.84.85.88 and		8
42	ret b	amount 3.72%	04.50.000	4 4 7 0 7 7 7 0	0	2.02.27.750	04 50 000		04 50 000	89.		3
13	Vikash Aggarwal	Principal Amount 84,50,000 Interest Amount 80,73,000 Total Amount 1,65,23,000 % of vote share on the basis of Principal	84,50,000	1,17,87,750		2,02,37,750	84,50,000	-	84,50,000	Flat No. 106 First Floor in Residential Apartments known as "Allaya Aftek" at land bearing property No. 498/212 situated at Khasra No. 83,84,85,88 and 89.		
14	Sumit Gupta	amount 24% p.a.	4,14,50,000	6,46,62,000	0	10,61,12,000	4,14,50,000	-	4,14,50,000	Flat No. 311, 3rd Floor, Khasara No. 83,84,85,88 and 89 , Part 498/212, 10, Haizabad Road, Mahanagar, Lucknow		16
15	Sunit Kumar	-	75,00,000	1,45,07,468	33,00,000	2,53,07,468	75,00,000	-	75,00,000	4BHK, Flat No. 114, 1st Floor, 498/212, Mahanar, Lucknow	Claim Form	3
16	Nigam Punit Lakhwani	-	42,40,413	32,23,448	16,70,833	91,34,694	42,40,413	-	42,40,413	Flat No.311, 3rd Floor, Allayah Aftak Residency, 498/212, Mahanagar, Lucknow	Not Signed	1
	Total (A)						20,55,35,225		20,55,35,225			
	B. Financial											
1	Punjab National Bank (PNB) Total(B)	55294000					44300000 44300000		44300000 44300000			17
	Sub Total (A+B)											
	C. Others	1	<u> </u>			1	24,98,35,225	<u> </u>	24,98,35,225	l		100.0
1	Ashok Kumar Juneja	-	1,50,13,196	0	0	1,50,13,196	1,49,54,196	-	1,49,54,196	-		
2	Mantrah Insolvency Professinals	-	7565517	0	0	75,65,517	75,65,517	-	75,65,517	-		
3	Pvt Ltd Sanjay Kumar Jha	-	3,12,500	0	0	3,12,500	3,12,500	-	3,12,500	-		
	Total ©		<u> </u>				2,28,32,213		2,28,32,213			
	Grand	_		1	1	1					1	